

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
MAHARASHTRA BIO FERTILISERS (INDIA) PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Maharashtra Bio Fertilisers (India) Private Limited
2.	Date of incorporation of corporate debtor	06.05.2003
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24120MH2003PTC140320
5.	Address of the registered office and principal office (if any) of corporate debtor	Gut No- 400, 401 & 403, At Post: Ekurga, Latur, Maharashtra, India- 413 511
6.	Insolvency commencement date in respect of corporate debtor	03.04.2024
7.	Estimated date of closure of insolvency resolution process	30.09.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Sonu Gupta Reg. No.: IBBI/IPA-001/IP-P-02261/2021-2022/13534
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 42/1201, 11th Floor, N.R.I. Complex, Seawoods Estates, Nerul, Navi Mumbai, Maharashtra- 400706 Email ID: <a href="mailto:rpsonugupta@gmail.com">rpsonugupta@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Office No . 407, Belapur Concorde Premises, Plot No. 66A, Sector 11, CBD Belapur, Navi Mumbai 400 614 Email ID: <a href="mailto:cirp.mbf@gmail.com">cirp.mbf@gmail.com</a>
11.	Last date for submission of claims	17.04.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms are available at and  (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: Office No . 407, Belapur Concorde Premises, Plot No. 66A, Sector 11, CBD Belapur, Navi Mumbai 400614  Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the Maharashtra Bio Fertilisers (India) Private Limited on 03.04.2024.

The creditors of Maharashtra Bio Fertilisers (India) Private Limited, are hereby called upon to submit their claims with proof on or before 17.04.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



**(Ms. Sonu Gupta)**  
**Interim Resolution Professional**  
**Maharashtra Bio Fertilisers (India) Private Limited**  
**Reg. No.: IBBI/IFA-001/IP-P-02261/2021-2022/13534**  
**AFA Issued by ICSI-IIP valid till 30.06.2025**

**Date: 05.04.2024**  
**Place: Mumbai**